

28th January, 2002

Notification No. 6/2002-Customs(N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Government hereby appoints the Commissioner of Customs (Port), Kolkata to be the Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi and Commissioner of Customs, Jawahar Custom House, Nhava Sheva, Mumbai for the purpose of adjudicating the show cause notices pertaining to M/s. Perfect Micro (P) Ltd. and others, Indore issued vide DRI.F.No.23/52/99-DZU, dated the 14th June, 2000 by Additional Director, Directorate of Revenue Intelligence, Delhi Zonal Unit, New Delhi.

Rajendra Singh
Under Secretary to the Government of India

F.NO.437/7/2001-CUS.IV